

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 192/252/ND/17

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.11.2017**

**NAME OF THE COMPANY: Shri Madan Real Estate Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Ms. Manisha Gupta, PCS

**ORDER**

Notice to the ROC as well as to the Income Tax Department  
through Standing Counsel, returnable on 8<sup>th</sup> December, 2017. Dasti as  
well.

S-D

**(S. K. Mohapatra)**  
**Member (T)**

S-D

**(Ina Malhotra)**  
**Member (J)**